



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 01.04.2025 & 02.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
2.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa
3.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli
4.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textile Ltd. & Ors.	Pulkit Deora	Abhishek Anand Abhirup Das Gupta Manish Jain

5.	Comp. App. (AT) (Ins) No. 1046 of 2023 & I.A. No. 3585, 3586 of 2023 Part Heard	IDBI Bank Ltd. Vs. ARM Infra & Utilities Pvt. Ltd.	Praful Jindal	Smriti Churiwal Jaiveer Kant
6.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) Part Heard	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Natasha D. Shah
7.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana

By order of Hon'ble Chairperson
-Sd/-
Registrar